

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Special Leave to Appeal (Crl.) No(s). 3533/2017

(Arising out of impugned final judgment and order dated 19-02-2016 in CRLA No. 2073/2014 02-03-2016 in CRMCA No. 71293/2016 passed by the High Court Of Judicature At Allahabad)

STATE OF UTTAR PRADESH

Petitioner(s)

VERSUS

DINESH KUMAR MAURYA

Respondent(s)

(As per R.P. Dt. 13.12.2019 Original records of Trial Court has been received.

IA No. 6882/2017 - CONDONATION OF DELAY IN FILING

IA No. 120981/2019 - EXEMPTION FROM FILING O.T.)

Date : 17-10-2022 These matters were called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE ANIRUDDHA BOSE

HON'BLE MR. JUSTICE VIKRAM NATH

For Petitioner(s) Mr. S.R. Singh, Sr. Adv.
Mr. Ajay Yadav, Adv.
Mr. Ankur Prakash, AOR

For Respondent(s) Ms. Parul Shukla, AOR

UPON hearing the counsel the Court made the following
O R D E R

Leave granted.

(JATINDER KAUR)
SENIOR PERSONAL ASSISTANT

(VIDYA NEGI)
ASSISTANT REGISTRAR